COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 161 of 2014

Dated: 12th May, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Uttam Galva Steels Ltd. ...Appellant(s)
Versus
Maharashtra State Electricity Transmission Co. Ltd. & Ors. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Abuishek Khare

Counsel for the Respondent(s) : Mr. M.Y. Deshmukh
Mr. Shrikant R.Deshmukh for R-1/MSETCL

ORDER

Mr. Abhishek Khare, learned counsel for the Appellant has completed his arguments. Mr. M.Y.Deshmukh, learned counsel for the Respondent No.1/MSETCL has also completed his arguments. Mr. Abhishek Khare, learned counsel for the Appellant has also been heard in his rejoinder submissions in the said matter.

Judgment is reserved.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

kt/jp